

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:372
ANSWERED ON:06.12.2010
CONTRACT FOR SUBMARINES
Pal Shri Jagdambika

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has accorded Acceptance of Necessity for construction of submarines under Project-75 (India);
- (b) if so, the details thereof;
- (c) the time by which the contract for construction is likely to be awarded to the manufacturers;
- (d) whether the Government proposes to involve foreign manufacturers in the Project; and
- (e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 372 FOR ANSWER ON 6.12.2010

Considering the need for replacing and augmenting the submarine fleet of the Indian Navy Acceptance of Necessity for the construction of 6 submarines under a project designated as P-75 (India) has been accorded by the Government. This series of submarines is proposed to incorporate the latest technologies and systems. Signing of the contract for construction after requisite Government approvals is likely to take approximately 24 months.